

Commission for Scientific and Technical Terminology

1913. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the office of Commission for Scientific and Technical Terminology (CSTT) has been separated from Central Hindi Directorate (CHD);

(b) if so, whether it is a fact that the CSTT was a separate organization upto 1971 and what are the reasons for its merger thereafter;

(c) whether it is a fact that the CSTT was separated from CHD in 1964 also when these two offices were one; and

(d) what amount of expenditure so far spent on separation and remerger of these two offices and what are the reasons for the repeated process of bifurcation and merger?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) Yes, Sir.

(b) to (d) The Commission for Scientific and Technical Terminology functioned as an independent organization with a separate office of its own from 1st October, 1965 to 4th August, 1971. The Commission was, however, merged with the Central Hindi Directorate w.e.f. 5th August, 1971.

There has been no additional expenditure in merging and separating the Commission for Scientific and Technical Terminology and the Central Hindi Directorate, because, at the time of setting up the Commission for Scientific and Technical Terminology on 21st December 1960, it was *inter alia* stipulated that the staff employed in the Central Hindi Directorate in connection with the terminological work, will be placed at the disposal of the Commission, to enable it to discharge its functions. The merger and bifurcation of these two bodies has been necessitated in the interest of functional efficiency.

Checking the growth rate of population

1914. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of EDUCATION be pleased to state:

(a) whether any massive population education programme has been launched by Government to enlighten the people about the importance of controlling the growth rate of population;

(b) if so, what are the broad out lines of the programme;

(c) whether State Governments have been consulted in the matter; and

(d) what is the reaction of State Governments and also their financial involvement in the scheme?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) The Ministry of Education has launched the National Population Education Programme from April, 1980.

(b) The programme aims at introducing population education in the formal system of education. It will be implemented by the States with assistance from the Ministry of Education and technical guidance from the NCERT. The State Governments will be responsible for:

(i) development of population education curriculum suited to various stages of school and teacher education;

(ii) development of instructional materials for students and teachers in the regional languages; and

(iii) organising orientation and training programme for teachers and other functionaries in the department of education.

(c) Yes, Sir.

(d) Ten States/Union Territories have joined the programme in the first year and another nine States will join the programme in the next year,

The States will be spending about 10 percent of the total expenditure from their own funds.

The study of the vedas in the Country

191-5. SHRI SHIVA CHANDRA JHA: Will the Minister of EDUCATION be pleased to state:

(a) whether there is any institution (s) in the country for the study of research in regard to the Vedas;

(b) if so, the details thereof and the extent of Central assistance given to each of them; and

(c) if the answer to (a) above be in the negative, whether Government propose to set up any such institution for research in the Vedas, if so, what are the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b) A statement in attached. [See Appendix CXIV Annexure No. 121].

(c) Does not arise.

The Institute of advanced studies at Simla

1916. SHRI SHIVA CHANDRA JHA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Institute of Advanced Studies at Simla is not functioning properly;

(b) if so, what are the reasons therefor and what steps have been taken by Government in this regard; and

(c) what are the achievements so far made by this Institute during the last two years?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) to (c) Following

criticism against the manner in which the Indian Institute of Advanced Studies, Simla, had been functioning its procedure for selection of academic personnel and its overall administration, the then Government appointed in September, 1977, a Committee to review the functioning of the Institute and to make such recommendations as are necessary in regard to the future policy programmes and activities of the Institute. In their report, the Committee expressed the view that the overall performance of the Institute was far below expectations and that there was no justification for the Institute to continue in its existing form. The Committee recommended that the Institute's character should be changed and its objectives revised. Pending Government's decision on the recommendations of the Committee, the Institute did not undertake any new programmes, nor were any fresh award of fellowships made. In June, 1979, the then Government decided that the Institute should be closed down from September 1, 1979. This decision was later reviewed by the new Government that took over in July, 1979, and it was decided that the implementation of the decision to close down the Institute should be deferred till March 31, 1980, during which period the question whether the Institute should continue or not be further reviewed. The present Government reviewed the whole matter and decided in April, 1980 that the Institute should continue to function and that an Expert Committee should be appointed to recommend restructuring and reorganisation of the programmes and activities of the Institute including a suitable location for the Institute. The Committee has been appointed and its work is in progress.